

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT- V

29) C.P. (IB)/305(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA
Member (Technical)

SHRI H.V. SUBBA RAO
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **14.11.2022**.

NAME OF THE PARTIES: Nilesh Kumar

VS

RAO EDUSOLUTIONS PRIVATE LIMITED

UNDER SECTION 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter
on **23.12.2022**.

SD/-

SD/-

ANURADHA SANJAY BHATIA
Member (Technical)

H.V. SUBBA RAO
Member (Judicial)

/n/